

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NO. 895 OF 2017 &
IA NOS. 551, 435 & 785 OF 2018

Dated: 25th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Uttar Pradesh Power Corporation Limited	...	Appellant(s)
Vs.		
Lanco Anpara Power Limited & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Mr. Sakya Sangha Chaudhuri
Mr. Avijeet Lala
Ms. Shikha Pandey
Ms. Astha Sharma for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

Mr. Rajiv Srivastava for R-3 to R-6

ORDER

List the matter for hearing on **26.07.2018**, (**On top of the Board**), as agreed by the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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